

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3229
ANSWERED ON:01.08.2014
LOANS TO TRIBALS
Kothapalli Smt. Geetha

Will the Minister of FINANCE be pleased to state:

(a) whether the Public Sector Banks(PSBs) have fixed any target for the disbursement of loans to the tribals of the country during the last three years and the current year; and

(b) if so, the details thereof, along with the achievement made during the said period; State-wise including Andhra Pradesh ?

Answer

(MINISTER OF STATE IN THE MINISTRY OF FINANCE) (SMT. NIRMALA SITHARAMAN)

(a) & (b): Scheduled Commercial Banks (foreign banks with more than 20 branches) have been mandated to lend 40% or more of the Adjusted Net Bank Credit (ANBC) or Credit Equivalent amount of Off Balance-sheet Exposure (OBE) whichever is higher, under priority sector guidelines issued by Reserve Bank. 10% of the ANBC or OBE whichever is higher, is mandated to weaker sections. One of the constituents of weaker sections is Scheduled Castes/Scheduled Tribes.

Reserve Bank maintains consolidated data in respect of total credit granted to Scheduled Castes/ Scheduled Tribes under priority sector lending. No Separate data relating to Scheduled Tribes is maintained. The data showing the credit granted to SCs/STs under priority sector lending during the years ended March 2010, 2011, 2012 and 2013 is Annexed.